## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. No. 02/2016 IN TP No. 84/397-398/NCLT/AHM/2016 (NEW) C.P. No. 79/397-398/CLB/MB/2014(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

Name of the Company:

Vrajesh V. Dave

V/s.

Bhal Hotels Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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	adrocate	R. L & R 3	Asualii
3. Hitesh Buch	PCS	Petitioner 122	Wareh

## <u>ORDER</u>

Learned PCS Mr. Hitesh Buch present for Applicant. Learned CA Mr. Divyang Majmudar present for Respondent 1. Learned Advocate Mr. Apurva Vakil present for the Respondents 2&3.

Learned PCS for Applicant requested time to file rejoinder on the reply of R-1 which is adopted by R-2 &R-3.

Applicant shall file rejoinder within two weeks after serving copy to the Respondents in IA 2/2016.

List the matter alongwith TP 84/2016 on 19.12.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 27<sup>th</sup> day of October, 2016